Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 129 of 2011

Dated: 13th October, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Lanco Kondapalli Power Limited ….Appellant (s)
Versus

Andhra Pradesh Power Coordination Committee & Ors. … Respondent (s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri

Counsel for the Respondent(s): Ms. Surbhi Sharma for R.1 to R.6

ORDER

Ms. Surbhi Sharma, the learned counsel undertakes to file Vakalatnama on behalf of R.1 to R.6 and seeks some time to file the reply. Accordingly, she is directed to file the same on or before 20.11.2011 after serving copy on the other side.

Post the matter for hearing on ***22.11.2011.***

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS